

MATTERS RAISED WITH PERMISSION**Reported beating of an innocent Muslim boy by police**

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I cant not speak when there is so much noise. This is a serious mater and I will wait till next time when there will be no noise in the House. *...(Interruptions)...*

Supply of arms and ammunities and defence equipment to Bangladesh by China

SHRI V. NARAYANASAMY (Puducherry): Sir, I would like to raise a matter relating to supply of arms and ammunities and defence equipment to Bangladesh by China. *...(Interruptions)....*

Alleged report on constitution of an Indo-Sri Lankan High Level Committee on Defence

SHRI D. RAJA (Tamil Nadu): Sir, there is a conflicting report appearing in The Hindu today that the announcement made by Sri Lanka on Thursday on the constitution of an “Indo-Sri Lanka High Level Committee on Defence” was the result of incorrect interpretation about the recent visit of an official delegation to New Delhi. *...(Interruptions)....* What is the correct interpretation? *...(Interruptions)....*

The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007

MR. DEPUTY CHAIRMAN: Now, we shall take up the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007. *...(Interruptions)...* Dr. Anbumani Ramdoss.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to move:

That the Bill to amend the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003, as passed by Lok Sabha, be taken into consideration.

...(Interruptions)...

Sir, the Cigarettes and Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003, makes it mandatory for depiction of skull and cross bones and other pictorial warning as may be specified in the packs of cigarette and other tobacco products. The proposed amendment to the Act would make the requirement of depiction of skull and cross bones optional rather than mandatory.

...(Interruptions)....

The proposed amendment would facilitate the implementation of the specified health warnings. The early implementation of the provisions relating to specified